

उसको सरल बनाने के दृष्टिकोण से वर्तमान कानून को समेकित करके उसमें संशोधन करने के लिए केन्द्रीय उत्पादन शुल्क का एक व्यापक विधेयक पेश करने का प्रस्ताव है। इस निमित्त तैयार किए गए विधेयक के प्रारूप की जांच की जा रही है।

जहां तक प्रत्यक्ष कर कानूनों का संबंध है, सरकार, अन्य बातों के साथ-साथ, उन्हें सरल बनाने के लिए उनमें संशोधन करना चाहती है। संशोधन संबंधी व्यौरों को शीघ्र ही अंतिम रूप दिया जायगा।

China to purchase Virginia Tobacco from India

*178. SHRI M. RAMGOPAL REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether China has agreed to purchase virginia tobacco from India;

(b) whether the modalities of the deal has been finalised; and

(c) if so, what are the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) and (c). Export of tobacco is not canalised and the importing countries are free to purchase tobacco from Indian exporters of their choice. According to the information available, China has signed contracts with 9 Indian exporters for purchase of 8,990 tonnes of virginia tobacco valued at about Rs. 16 crores during 1980-81.

Cardamom Pooling

*179. SHRI A. A. RAHIM;
SHRI K. KUNHAMBU:

Will the Minister of COMMERCE be pleased to state:

(a) whether there is a proposal with Government to introduce pooled system of marketing for cardamom;

(b) if so, whether the protests from the small growers of cardamom from Kerala have been taken into consideration;

(c) the attitude of the Cardamom Board in this regard; and

(d) whether it will not adversely affect the price of Green Bold cardamom produced in Kerala?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a), (b) and (d): In the context of the lower realisations for the cardamom growers in Karnataka, there have been suggestions for measures to provide remunerative prices to cardamom growers in Karnataka which include a system of pooled marketing for cardamom. The matter is being examined in all its aspects.

(c) The Cardamom Board discussed 'Pooling of Karnataka Cardamom' at its meeting held at Bangalore on 29-8-1980 when it decided to set up a sub-committee for studying the marketing system in Karnataka and to advise the Board to evolve a sound marketing strategy for Karnataka cardamom.

Commodities taken out of the purview of the States for imposition of Sales-tax

*181. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to state:

(a) have certain commodities been taken out of the purview of the States' right to impose sales tax;

(b) if so, what are the commodities;

(c) have any States objected to this;

(d) if so, which are those States;

(e) has it been pointed out to Government that this is tantamount to curtailment of the powers of the States; and

(f) what is the legal basis for overruling the objection of the States?